

S.R. is being done without connected H.C. file

Filing no. Cr.M.P.-8276/2020

Ashok Kumar Singh

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Anuj Kumar Trivedi

Defects

9. (i) "Resident of" may be stated before the address of the petitioner in page-1 and Vak.
- (ii) District name of the petitioner may be corrected in page-1 and Vak.
- (iii) Name of the Hon'ble Justice passing order dated 24.02.2020 may be stated in para-1.
- (iv) Name of the Hon'ble Justice alongwith date of order may be stated in prayer para.
- (v) Name of the Hon'ble Justice may be corrected (spelling) in para-2.
- (vi) Pagination may be done properly i.e. not in Roman and Index may also corrected accordingly.
- (vii) Index may be correctly filled up.
- (viii) Year of ABA-9414 may be corrected in para-1,2 and prayer.